

in conformity with the distance so that no commuter is charged excess fare for less than six kilometres ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). In order to rationalise the system of calculation of fares payable by the commuters, on any route, fare stages have been fixed at a distance of 2 Kms. and the fare is charged from fare stage to fare stage, irrespective of the fact whether a passenger boards the bus at any intermediate point situated in-between the two stages.

(c) No such proposal is under consideration of the Corporation.

Introduction of express trains between Karimganj/Dharmanagar and Guwahati and Tinsukia

3539. **SHRI SUDARSAN DAS :** Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware of the fact that passengers from Tripura and Karimganj District of Assam travelling to Guwahati and upper Assam have to suffer a lot in the absence of any direct express train from Dharmanagar in Tripura or Karimganj in Assam ; and

(b) if so, the steps proposed to be taken for introduction of express trains from Karimganj or Dharmanagar to Guwahati and Tinsukia ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Due to acute shortage of coaches and diesel locomotives, it is not possible at present to introduce any express train between Karimganj/Dharmanagar and Guwahati or Tinsukia. However, it has been decided to introduce a three tier sleeper coach service between Guwahati and Dharmanagar from 1-4-1986.

Files on hiring of private buses by DTC found missing

3540. **SHRI MANIKRAO HODLYA GAVIT :**

SHRI SUBHASH YADAV :

PROF. RAMKRISHNA MORE :

SHRI KAMLA PRASAD SINGH :

Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that files on hiring of 200 private buses by the Delhi Transport Corporation in 1984 containing policy guidelines on engaging private buses were found missing ;

(b) if so, the details thereof ;

(c) whether any inquiry into the matter has been conducted ; and

(d) if so, the outcome thereof and the action taken or proposed against the officers held responsible ; if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) DTC has reported that their file containing papers regarding policy decisions about the engagement of 200 private operator's buses against advertisement given in October, 1983, is not traceable.

(c) and (d). The services of senior officer, who was dealing with the subject, have since been terminated, under rules.

Dive-Mangalore Coastal Railway

3541. **SHRI HUSSAIN DALWAI :** Will the Minister of TRANSPORT be pleased to state :

(a) what is the stage of construction of Dive-Mangalore Coastal Railway at present ;

(b) what is the total length of this railway route ; and